

**HON'BLE HIGH COURT OF UTTARAKHAND,
AT NAINITAL**

NOTICE

Sub: Posting of Cases before Hon'ble the Division Bench

On the subject above, it is informed to all the members of the Bar Association that except the *Habeas Corpus* Writ Petitions and matters in which, on motion for urgent hearing, Hon'ble Bench orders for listing for any particular day, all other matters (including fresh matters) pertaining to Roster of the Hon'ble Division Bench of the Hon'ble Court will be posted in the following manner-

Sl. No	Day	Matters
1	Monday	Special Appeals, Writ Petition Service Bench, All Appeals (including under the Family Court Act) heard by Division Bench.
2	Tuesday	Criminal Appeals and other Criminal Matters
3	Wednesday	Public Interest Litigations, Contempt Appeals, Criminal Contempt Petitions
4	Thursday	Criminal Appeals and other Criminal Matters. Matters in which Constitutional validity of an enactment, ordinance, rule, bye-law, regulation, policy <i>etc.</i> having force of law has been challenged. Matters to be heard by the Commercial Appellate Division Bench. Company Appeals.
5	Friday	Tax and Excise matters. Other assigned matters.

2. It is also informed that the matters in which Hon'ble Court has given dates, such matters shall be listed on the given dates.

3. The mentioning for urgent hearing will be made as per the existing rules of practice.

By the Orders

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Registrar (Judicial)

No. 882/UHC/Listing/2021 dated 20.02.2021

Copy to following for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notice before His Lordship.
2. Private Secretary to Hon'ble Member Judge of the Hon'ble Division Bench for placing a copy of the Notice before His Lordship.
3. Advocate General, Uttarakhand.
4. Chief Standing Counsel/Government Advocate, Uttarakhand.
5. Assistant Solicitor General for Government of India at Nainital.

6. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
7. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
8. All the concerned Registrars/JRs/DRs/ARs of the High Court.
9. Head Bench Secretary for information and with request to circulate this Notice amongst all the concerned staff of the Court.
10. Bench Secretary to the Hon'ble Court concerned for information and with request to circulate this Notice amongst all the concerned staff of the Court
11. All the Judicial Sections of the High Court.
12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Notice in official website of the High Court.
13. Guard file/Notice Board.

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Registrar (Judicial)